

**COURT-1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 549 OF 2017 IN DFR (RP) NO. 1991 OF 2017 IN  
APPEAL NO. 242 OF 2016**

**Dated: 21<sup>st</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Jaigad Power Transco Limited ..... Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission ..... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aman Anand  
Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

**ORDER**

**IA No. 549 of 2017  
(Appl. for condonation of delay in filing)**

List the matter on **19.09.2017.**

**(I.J. Kapoor)  
Technical Member**

ts/vt

**(Justice Ranjana P. Desai)  
Chairperson**